

(b) if so, the details thereof; and

(c) the particulars of Officers who have been granted extension of service or re-employment during the year 1987-88 so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). No proposal for grant of extension in service or re-employment is ordinarily considered except in rare and exceptional circumstances and in the public interest.

(c) In Supertime scale, Dr. K.K. Malhotra has been re-employed as Consultant in Medicine in Dr. R.M.L. Hospital (CGHS Wing) in the public interest for a period of one year w.e.f. 9.10.1987. No other Supertime grade officer has been given extension in service or re-employed during this period.

**Public Borrowings by Maharashtra  
Government for Development  
of Railways**

2452. PROF. MADHU DANDAVATE :  
Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Government of Maharashtra has suggested that it should be allowed to resort to public borrowings to raise adequate funds needed for the completion of West Coast Konkan Railway and gauge-conversion projects in Marathwada region of Maharashtra; and

(b) if so, whether the suggestion of the Maharashtra Government regarding public borrowings would be accepted in view of the fact that Konkan and Marathwada are backward regions and infrastructure of railways is needed for the development of these backward regions ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Government of Maharashtra had suggested that the approved gauge conversion projects in Marathwada could be partly funded by debentures to be raised by the State Govern-

ment, to be subsequently recovered by levy of surcharge on the users of the service. West Coast (Konkan) Railway project was, however, not covered in this proposal.

(b) The State Government has been advised to send their specific proposals, along with their likely repercussions, if any, on the State Plan projects, to the Planning Commission for clearance.

**Theft of Male Babies from Hospitals  
in Capital**

2453. SHRI M. RAGHUMA REDDY :  
SHRI SUBHASH YADAV :  
SHRI MANIK REDDY :  
SHRI PRAKASH CHANDRA :  
SHRI DHARAM PAL SINGH  
MALIK :  
SHRI BALWANT SINGH  
RAMOOWALIA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there has been considerable increase in the cases of new born male babies being stolen from various hospitals in the Capital;

(b) the number of such cases in each hospital during the last three years;

(c) whether all the cases have been get investigated through C.B.I. and if so, the details thereof; and

(d) the action contemplated by Government in each case ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). No, Sir. However, in so far as the Central Government Hospitals are concerned, there are only 4 cases of alleged lifting/swapping of babies during the last three years.

(c) and (d). Each of the cases was investigated by the police. One baby each lifted from Smt. S.K. Hospital and Safdarjang Hospital has been traced out by the police and handed over to the parents. One case of Smt. S.K. Hospital has not been traced so far as it was discovered that the mother